

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHOP CJ NETWORK PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	Shop CJ Network Private Limited
2	Date of incorporation of corporate debtor	01/09/2008
3	Authority under which corporate debtor is incorporated / Registered	ROC Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900MH2008PTC186380
5	Address of the registered office and principal office (if any) of corporate debtor	Regd office: 102, Eshaanm Ghantali Road, Naupada Mumbai Mumbai City MH 400602 IN Office: 7th Floor, FC-24 Film City, Sector-16A Noida 201301 UP IN
6	Insolvency commencement date in respect of corporate debtor	19/01/2022 (Order dated 19/01/2022 was received by the Interim Resolution Professional on 28/01/2022)
7	Estimated date of closure of insolvency resolution process	18/07/2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sanjay Shrivastava, Registration No. IBBI/IPA-001/IP-P-01528/2018-2019/12425
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	205 B Suraksha Apartment, Hindustan Colony, Amravati Road Nagpur, Maharashtra-440033 casanjayshrivastava@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	AAA Insolvency Professionals LLP, A301, Bsel Tech Park, Sector 30a, Opp. Vashi Railway Station, Vashi, Navi Mumbai-400705 Email: Shopcjnetwork@aaainsolvency.com Phone No. 022-42667394
11	Last date for submission of claims	11/02/2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms and (a) Details of authorized representatives are available at	https://www.ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the **SHOP CJ NETWORK PRIVATE LIMITED** on 19/01/2022 (Order dated 19/01/2022 was received by the Interim Resolution Professional on 28/01/2022). The creditors of **SHOP CJ NETWORK PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **11/02/2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Mr. Sanjay Shrivastava, Insolvency Professional
AAA Insolvency Professionals LLP**

Date: 31/01/2022

Place: Mumbai

Registration No.: IBBI/IPA-001/IP-P-01528/2018-2019/12425